

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-75/1998/2350/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Thaneswar Kalita,  
Principal Judge, Family Court No. 1,  
Kamrup(M), Guwahati.

Dated Guwahati, the 21<sup>st</sup> March, 2023.

Sub:- **Casual leave.**

Ref:- Letter No. FCG.11/22/72/23 Dated 20.03.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 21.03.2023, alongwith station leave permission, with the official vehicle, at own cost, from the morning till the evening of 21.01.2023**, has been granted. The Counsellor, Family Court No.1, Kamrup(M), Guwahati would remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-  
**JT. REGISTRAR (VIGILANCE)**

**Memo NO. HC. VII-75/1998/2351/A, dated**

, 21-03-2023

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**